

11.10 hrs.

AGRICULTURAL PRODUCE (GRADING AND MARKING) AMENDMENT BILL\* 1986

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : Sir, I beg to move for leave to introduce a Bill further to amend the Agricultural Produce (Grading and Marking) Act, 1937.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Agricultural Produce (Grading and Marking) Act, 1937.

*The motion was adopted.*

SHRI RAMANAND YADAV : Sir, I introduce the Bill.

COTTON, COPRA AND VEGETABLE OILS CESS (ABOLITION) BILL\* 1986

[*English*]

THE MINISTER OF AGRICULTURE (DR. G. S. DHILLON) : Sir, I beg to move for leave to introduce a Bill further to amend the Produce Cess Act, 1966 and the Coconut Development Board Act, 1979 and to repeal the Copra Cess Act, 1979 and the Vegetable Oils Cess Act, 1983.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Produce Cess Act, 1966 and the Coconut Development Board Act, 1979 and to repeal the Copra Cess Act, 1979 and the Vegetable Oils Cess Act, 1983.”

*The motion was adopted.*

DR. G. S. DHILLON : Sir, I introduce the Bill.

11.11 hrs.

MATTERS UNDER RULE 377

[*English*]

- (i) Need to Construct trunk roads all along the coastal areas of the country

DR. P. VALLAL PERUMAN (Chidambaram) : Sir, it has been reported that, of late, there has been an increase in the smuggling activities and a large quantity of foreign goods, arms and ammunitions and narcotic drugs are smuggled into the country in a clandestine and surreptitious manner. These activities are volatile on the border areas and along the coastal areas of our country.

Some time back, the Centre had taken a decision to construct trunk roads all along the coastal areas so that quick and faster movements of Prohibition Officers of the Customs Department and the Police personnel are possible and feasible and the culprits engaged in smuggling activities apprehended. Provision of trunk road all along the coastal lines will definitely go a long way in arresting the smuggling activities indulged in by the unscrupulous and anti-social elements in those areas. I would also request the Government to establish industries in the coastal areas which are backward, so that smuggling activities can be combated to a great extent by converting the area into busy industrial one.

It is, therefore, requested that the Central Government should take immediate action for constructing trunk roads all along the coastal lines without any further delay.

[*Translation*]

- (ii) Need to allow generation of electricity in private sector to meet the power requirements of the country

SHRI HAFIZ MOHD. SIDDIQ (Moradabad) : Mr. Speaker, Sir, the shortage of electricity in the country has badly affected our exports and our industries. The farmers have to face extreme difficulties while irrigating their fields because of the non-availability of power. In the

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Moradabad district of Uttar Pradesh, there is a flourishing utensil industry and the Government earns foreign exchange by exporting these products. This industry has also been affected due to inadequate power supply.

In my opinion, if the State Governments are unable to supply the required power, then efforts should be made to set up power stations in the private sector, so that power requirements could be met and the industries and the ordinary people are not affected by power shortages.

I would, therefore, request the Hon. Minister of Energy to pay special attention to it and issue necessary instructions to the State Governments in this regard.

[English]

- (iii) Demand for an electronic design and technology centre at Bhubaneswar in Orissa

SHRIMATI JAYANTI PATNAIK (Cuttack): Sir, the Department of Electronics have set up centres for electronic design and technology at Srinagar and Bangalore which are catering to the design requirements for the industries around the Northern and Southern zones. It is also learnt that they are intending to set up similar institution in the Eastern Region.

With the activities generated in computer and electronics in Orissa, there is a strong necessity also to generate the knowledge and schemes required for electronic industries and also for imparting education and training at academic institutions to bring up electronic engineers. There is also a necessity to set up a Research and Development Centre in Orissa by the Department of Electronics.

As the climatic condition of Orissa is favourable for the establishment of such electronic design and technology centre and as the Government had a proposal to locate such one centre in the Eastern Zone, I demand that Bhubaneswar should be selected for the location of such an Institute which will also immediately help to boost industrialisation and would continue to the economic welfare of the people of the state of Orissa.

[Translation]

- (iv) Need to construct an overbridge over Lucknow-Naka Railway crossing on Sultanpur-Lucknow road

SHRI RAJ KARAN SINGH (Sultanpur): Mr. Speaker, Sir, I want to raise the following important matter under Rule 377.

The Sultanpur district of Uttar Pradesh is surrounded by railway lines on its three sides. In the absence of an overbridge over Lucknow-Naka railway crossing on Sultanpur-Lucknow road, the people travelling in buses from the eastern districts are delayed by hours because of frequent closure of the railway crossings.

I would, therefore, request the Hon. Railway Minister to construct an overbridge over Lucknow-Naka railway crossing for the benefit of the commuters.

[English]

- (v) Need to protect the Chambal Valley reservoirs from sedimentation and to take measures to stop the illegal operations in the Chambal catchment area

SHRI JUJHAR SINGH (Jhalawar): Soil Erosion and Environmental deterioration are the major problems of Agriculture Sector in the rural areas of our country. As much as 998.76 lakh hectares of land is reported to be suffering from soil erosion, out of which 172.65 hectares are in Rajasthan alone. Considering the magnitude of this problem, Government of India is liberally investing funds for checking soil erosion and for improving environmental conditions all over. In Kota and Jhalawar Districts of Rajasthan also, we have an Anti-soil Erosion and Forest Preservation Scheme in the Chambal catchment areas. This is with a view to protect the Chambal reservoirs of Gandhi Sagar of Rana Pratap Sagar and of Jawahar Sagar from sedimentation in the last two decades. Crores of rupees have been spent on this scheme but the result is quite contrary to what had been contemplated.

Forests have been destroyed, illegal mining operations have been permitted and cattle colonies have been allowed to establish since the project came into force.